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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 16/397-398/NCLT/AHM/2016 (New)  
CP No. 38/397-398/CLB/MB/2011 (Old)**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2018**

Name of the Company: Sanjay Pravinchandra Vakta  
V/s.  
Alpesh Patel & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Asha Panchal For A.R. Gupta & ASSS	Advocate	Petitioner	Asha Panchal
2.				

**ORDER**

Learned Advocate Ms. Asha Panchal i/b Learned Advocate Mr. A R Gupta & Associates present for Petitioner. None present for Respondents.

On the request of the petitioner the matter is adjourned as her senior his is preoccupied.

List the matter on 26.04.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**  
Dated this the 9th day of March, 2018.

  
**HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL**